

List of creditors of Shubhkamna Buildwell and Estates Pvt. Ltd.as on 16.05.2023

ANNEXURE A6 (40)

S. No	Name of Creditor	Details of Claim Received		Details of Amount Claimed						Amount of Claim provisionally admitted	Amount of Claim under Verification
		Date of Receipt	Amount Claimed	Principle Amount Paid as claimed in form CA	Nature of Claim	RELIANCE PLACED UPON	Amount covered by guarantees	Whether related party	% of Voting share in COC		
			(INR)	(INR)							
1	Sh Sandip Kumar Lal	08.05.2023	2158210	981705.73	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.11	1781487	376723
2	Sh Gaurav Rawat	09.05.2023	2732028	1119684	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.13	2035309	696719
3	Sh Saurabh Rawat	09.05.2023	2628273	1,119,653	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.13	2040652	587621


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4	M/s Skyking Builders Private Limited	10.05.2023	2172280	987400	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.10	1,664,567	507713
5	Smt Meenakshi Kukreja & Sh Thawer Dass Kukreja	11.05.2023	2332509	1,048,790	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	1,048,790	1283719
6	Sh Abhijit Gangopadhyay	12.05.2023	2303485	1092424	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has relied upon Supplement to BBA but has not attached the same nor the homebuyer has provided relevant extract of BBA to substantiate the claim of 12% p.a.	NO	NO	0.11	1865082	438403
7	Sh Rajeev Kumar Sinha & Smt Isha Garg Sinha	12.05.2023	1613068	750,119	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement.	NO	NO	0.07	1182163	430905
8	Sh Arun T & Smt Sindhu Arun	12.05.2023	3051693	1,438,724	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement.	NO	NO	0.14	2245210	806483

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9	Sh Hukam Singh	12.05.2023	3363811	1604699	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement (PAGE 17 of Claim)	NO	NO	42 0.21	3363811	0
10	Smt Jyoti Raj & Sh Binumon B	12.05.2023	2383094	1,119,537	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement (PAGE 3 of Supplemnetary BBA attached)	NO	NO	0.15	2383094	0
11	Sh Jayraj & Late M.G. Rajan	12.05.2023	2379975	1,119,536	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement	NO	NO	0.15	2379975	0
12	Sh Rupender Dhiman	12.05.2023	2124969	1005429	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement. for the payments against which receipts are attached with the claim.	NO	NO	0.05	779453	1345516
13	Sh Basant Gupta	12.05.2023	1219442	550542	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement	NO	NO	0.07	1219442	


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14	Sh Rajnish Kumar Bhatt & Smt Hemlata Bhatt	12.05.2023	2128123	9.94274	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement	NO	NO	0.13	2099815	28308
15	Smt Sadhna Sati and Sh Rajendra Prasad Sati	12.05.2023	2314342	1,101,084	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached with the claim.	NO	NO	0.08	1297301	1017041
16	Sh Devendra Kumar	12.05.2023	2252182	1064177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached with the claim.	NO	NO	0.08	1259996	992186
17	Sh Ashok Sharma & Smt Rekha Sharma	12.05.2023	3759310	1,789,642	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached with the claim.	NO	NO	0.17	2779856	979454
18	Sh VPS Tyagi & Smt Usha Tyagi	12.05.2023	3431537	1,565,800	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for 12% interest as per clause 17 of MOU since the homebuyer placed the request for cancellation in terms of CLAUSE 17.	NO	NO	0.21	3431537	

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19	Sh Gourav Arora & Sh Sourabh Arora	12.05.2023	3455628	1,601,291	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	44 2489990	965638
20	Smt Rinu Pradeep Jadon & Sh Pradeep Kumar Singh	12.05.2023	2152881	1,018,612	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.07	1208065	944816
21	Smt Sangeeta Sharma Sh Niraj Kumar	12.05.2023	2845579	1,343,881	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.09	1442532	1403047
22	Smt M Harihara Sarma & Smt K Bhanu Hariharan	12.05.2023	3242420	1,527,608	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	2384887	857533
23	Sh Someshwar Bhagat & Smt Poonam Khalkho	13.05.2023	2563864	1,232,627	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.12	1883942	679922

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24	Smt Neeru Bala	13.05.2023	2278573	1,064,177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1657682	620891
25	Sh Deepak Kumar Singh	13.05.2023	3416595	1,651,007	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.21	3416595	
26	Sh. Shekhar Narayanrao Bollam & Smt Shilpa S. Bollam	13.05.2023	1126268	511940	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for 12% interest as per clause 17 of MOU since the homebuyer placed the request for cancellation in terms of CLAUSE 17.	NO	NO	0.07	1126268	
27	Devendra Pratap Singh & Sweety Singh	13.05.2023	2,554,613	1,242,317	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.12	1898742	655871
28	Sh Ram Kumar Singh & Smt Manju Singh	13.05.2023	2,294,044	1,082,631	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.14	2,294,044	

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29	Sh Remith Arayakandy & Smt Priya Remith	13.05.2023	2260233	1,064,177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.03	46 545500	1714733
30	Reshma Chandwani & Amit Pahuja	13.05.2023	488086	300,000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.03	488086	
31	Sh. Bhaskar Bhatt & Sh Kamla Prasad Bhatt	14.05.2023	1,497,516	674,800	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.09	1500533	
32	Sh S Letchinhand & Smt Zamkholian	13.05.2023	1,990,957	894,822	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.15	2465811	
33	Sh. Anupam Joshi	13.05.2023	5,092,197	1.758716	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.19	3074092	2018105


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34	Smt. Rita Hangloo & Sh. Sanjay Hangloo	13.05.2023	2142198	1010979	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.13	47 2143033	
35	Smt Anjana Gupta & Shri. Vimal Gupta	13.05.2023	3,763,327	1774179	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.17	2770310	993017
36	Smt Ruchi Kaushik & Sm Vidur Kaushik	13.05.2023	2,082,863	981,705	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.11	1712709	370154
37	Sh. Umesh Kumar Shah	13.05.2023	2,443,853	1,156,443	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.11	1800053	643800
38	Smt P Lata Gupta & Shri Shrey Kansal	13.05.2023	3020600	1355600	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.18	2857531	163069

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39	Smt Neetubala Dugriyal & Harish Singh Khati	13.05.2023	4592962	2226744	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	48 2401993	2190969
40	Sh Ramesh Chandra & Sh. Jayant Chowdhary	13.05.2023	2294615	1082631	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.09	1456261	838354
41	Smt Rinki Singh	13.05.2023	2112445	999,358	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.15	2495376	
42	Sh. Basant Kumar Sh. Nipun Agarwal & Smt. Neelam	13.05.2023	4643102	2199404	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.29	4647996	-4894
43	Sh. Adarsh Kumar & Smt Manisha Ghidiyal	14.05.2023	2045545	1034276	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments agsinst which receipts are attached.	NO	NO	0.09	1539910	505635

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44	Smt Shailini Bindal & Sh Shashank Bindal	14.05.2023	3792619.81	1727788	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.22	49 3661763	130856.81
45	Sh. Shubham Sinha & Sh. Rajeev Chandra Sinha (Successor of Late Smt Kiran Sinha)	14.05.2023	2178165	1006973	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1570194	607971
46	Smt Bimla Saluja and Sh Rahul Saluja	14.05.2023	2410870.23	1137990	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.15	2410870.23	
47	Sh Om Prakash Singh & Sh Siddhant Singh	14.05.2023	3,555,366	1727788	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.22	3549971	5395
48	Smt Shobha Ahuja & Sh Avik Mitra	14.05.2023	3,271,840.72	1541113	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.17	2695625	576215.72
49	Sh Rajesh Rawat	14.05.2023	3,078,230	1453639	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.19	3050775	27455

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50	Sh Ramesh Chand & Smt Premlata	14.05.2023	2,195,094	1,061,378	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	50 1608584	586510
51	Smt Shashi Mehra and Smt Bipin Behari	14.05.2023	2,046,942	981,705	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.11	1712588	334354
52	Sh Rupesh Dora & Smt Mamta Dora	14.05.2023	1854507	861570	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.01	99294	1755213
53	Smt Soumya Singh & Late Smt Jaya Singh	14.05.2023	3,543,130	1,727,788	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.15	2473161	1069969
54	Sh Bhaskar Jyoti Boruah & Smt Rina Boruah	14.05.2023	1,467,219	663,000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1204335	262884

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55	Sh Sumit Vohra & Smt Geeta Vohra	14.05.2023	2,736,509	1,289,408	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.12	51 2012474	724035
56	Smt Sumita Bhowal & Sh Soumyendra Bhowal	14.05.2023	2,792,954.89	1,343,880.62	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.13	2164999	627955.89
57	Sh. Gagan Kumar Arora & Smt Bharti Arora	14.05.2023	3,644,165	1,727,788	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.17	2686584	957581
58	Sh Subhash Chander Sharma & Smt Savita Sharma	14.05.2023	3333784	1,568,741	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.20	3333784	
59	Sh Ravi Saxena & Smt Garima Saxena	14.05.2023	1,309,600	687,807	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled only for interest @6% at the amount not refunded i.e. 309600 . INR 1000000 refunded by Compnay till 30.06.2014.	NO	NO	0.03	473527	836073


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60	Sh M Manohar Rao & Sh M Krishna Rao	14.05.2023	3990381	1913689	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.05	52 846940	3143441
61	Smt Sunita Saxena & Sh Sanchit Saxena	14.05.2023	2,909,407	1,309,600	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled to interest @ 6% as per CLAUSE 17 of MOU	NO	NO	0.13	2113228	796179
62	Sh Birender Singh Negi	14.05.2023	2,308,711.86	1,049,414	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.11	1833418	475293.86
63	Sh Privthi Raj Jasuja & Sh Saurabh Jasuja	14.05.2023	2,127,013	1,064,177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	NO PAYMENT RECEIPT ATTACHED BY THE HOMEBUYER.	NO	NO	0.00	0	2127013
64	Dr Neeti Sindhwani	14.05.2023	1,552,347	697,800	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1219127	333220
65	Sh Navneet Lakhera & Sh Ram Chandra Lakhera	14.05.2023	2,227,296	1,064,177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.14	2225592	1704

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66	Sh Vivek Agarwal & Smt Priyanka Agarwal	14.05.2023	4,605,514	1,623,585	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.21	53 3407125	1198389
67	Sh Nandan Dhara	14.05.2023	1,692,016	770,543	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1102894	589122
68	Sh Robin Mazumdar & Sh Shubhankar Mazumdar	14.05.2023	4,133,534.42	1,920,566.80	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.21	3396119	737415.42
69	Sh Shishir Pandey & Smt Shikha Agnihotri Pandey	14.05.2023	2,118,713	1,018,612	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.07	1201485	917228
70	Sh Navin Kumar & Dr Surendra Nath Thakur	14.05.2023	3155386	1494800	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.19	3155386	0


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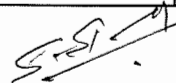
71	Sh Dudh Nath & Smt Subhadra	14.05.2023	3976271	1882424	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.24	54 3976271	
72	Sh Anurag Ahuja & Smt Pooja Ahuja	14.05.2023	3195034	1518220	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.08	1269582	1925452
73	Sh Pankaj Kumar Gupta & Smt Nisha Gupta	14.05.2023	1446725.72	651800	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1181952	264773.72
74	Sh Divesh Kumar Singh	14.05.2023	3335713	1590500	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement. [RECEIPT NO 1629 DATED 11.05.2013 NOT STAMPED]	NO	NO	0.20	3273041	62672
75	Sh Jaideep Rawat & Smt Sapna Rawat	14.05.2023	2086410	989664	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached. [DATE ON RECEIPT NO 791 NOT CLEAR]	NO	NO	0.07	1169244	917166

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81	Sh Chandra Mohan Mishra & Smt Manisha Mishra	14.05.2023	1720002	796509	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.07	55 1144173	575829
82	Sh Hardesh Kumar & Sh Pratap Singh	14.05.2023	2088286	989664	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.07	1170037	918249
83	Smt Rashi Bhardwaj	15.05.2023	2191642	1037065	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.13	2191642	
84	Sh Aunkar Singh	15.05.2023	2263022	1064177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.08	1270489	992533
85	Smt Tripta	15.05.2023	3077788	1064177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.08	1376064	1701724

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76	Sh Santosh Kumar Gupta & Sh Sangam Lal Gupta	14.05.2023	2078059	1038196	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	56 1020125	1057934
77	Sh Surendra Kumar Gupta & Smt Anita Devi	14.05.2023	2255970	1050000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.06	1020747	1235223
78	Sh Surendra Kumar Gupta & Smt Anita Devi T3/A-1501	14.05.2023	2007997	940000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.12	2007997	2007997
79	Smt Ambikashree Nanda & Sh Atul Nanda	14.05.2023	3,723,978	1,779,333	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.12	1903565	1820413
80	Sh S Sekar & Smt S Meena	14.05.2023	2303751.74	1101083.84	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.05	875763	1427988.74


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86	Sh Dinesh Singh & Smt Poonam Singh	15.05.2023	2118697	999592	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.09	1445322	673375
87	Smt Renu Bedi & Shri Sunil Bedi	15.05.2023	1566929	736279	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.08	1295068	271861
88	Sh Prakul Kumar & Sh Shyam Lal Agarwal	15.05.2023	3712138	1764949	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.22	3637380	74758
89	Sh Nitin Sharma & Sh N.L. Sharma	15.05.2023	3106224	1415013	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1643314	1462910
90	Sh Vikas Sinha & Dr Devendra Sinha	15.05.2023	2850889	1522342	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.18	2850889	

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91	Smt Kanta Malhotra & Smt Supriya Sahnar	15.05.2023	3659847	1727788	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.19	58 3012608	647239
92	Smt Beena Bisht & Sh Devendra Singh	15.05.2023	1151173	510867	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	917699	233474
93	Sh Ravi Kumar Singh	15.05.2023	2336086	1101083	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.12	1875759	460327
94	Smt Shalini Bindal & Sh Shashank Bindal	15.05.2023	3791899.8	1727788	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.17	2694775	1097124.8
95	Sh Surjeet Singh Nagar & Smt Mamta Nagar	15.05.2023	1036297	490853	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached	NO	NO	0.05	761184	275113

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96	Sh Rajiv Ranjan	15.05.2023	1702418	774000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	[RECEIPTS SUPPLIED ARE IN NAME OF RAJIV SINHA & SHRI BHAGWAN PRASAD SINHA. LETTER DATED 21.04.2014 & 24.06.2014 ARE ADDRESSED TO SHRI RAJIV SINHA & SHRI BHAGWAN PRASAD SINHA. NAME OF M KRISHNA RAO MENTIONED AT END OF FORM CA]	NO	NO	0.10	1702418	59
97	Smt Renu Prasad & Sh Alakh Prasad	15.05.2023	2859158	1350994	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1584960	1274198
98	Sh Ram Jiwan Smt Kamlesh	15.05.2023	2232881	1062012	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of supplement to Builder Buyer Agreement.	NO	NO	0.10	1674815	558066
99	Sh Narendra Pal Yadav & Smt Sushila Yadav	15.05.2023	2991484	1437074	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLASUE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1670930	1320554

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100	Smt Kanta Malhotra & Smt Deepa Sodhi	15.05.2023	3668396	1727788	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.19	60 3014627	653769
101	Sh Ankit Pachouri & Sh R.K. Pachouri	15.05.2023	1966694	883000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.10	1604883	361811
102	Smt Ritika Mehrotra & Sh Vikas Mehrotra	15.05.2023	1314613	606573	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1077935	236678
103	Sh Amit Mathur & Smt Nitu Amit Mathur	15.05.2023	2461924	1156443	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLUASE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.11	1810515	651409
104	Sh Hari Prasad Yadav & Smt Sumitra Devi	15.05.2023	2414616	1137990	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLUASE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.11	1777668	636948


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105	Sh Golak Nath Dutta & Smt Bharati Dutta	15.05.2023	2324653	1101086	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.11	61 1794560	530093
106	Sh Balwinder Singh & Smt Paramjeet Kaur	15.05.2023	2566890	1166770	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.08	1335132	1231758
107	Sh Chandra Shekhar & Smt Vinoo Jaiswal	15.05.2023	1145093	516140	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	935613	209480
108	Sh Jagdish Prasad & Sh Saurav Pal	15.05.2023	3094789	1458847	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	2364371	730418


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109	Smt Mithilesh Nigam & Ms Suvansha Nigam	15.05.2023	1556752	766147	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.07	62 1162046	394706
110	Smt Rita Negi & Sh Anil Chand Ramola & Sh Rukam Chand	15.05.2023	3214412.69	1513691	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.12	2014865	1199547.69
111	Sh V.P. Nigam & Smt Niti Bedi	15.05.2023	2082526	981565	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLASUE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.09	1532953	549573
112	Sh Raj Narayan Sachan & Smt Shanti Sachan	15.05.2023	1508660	675755	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1213653	295007
113	Smt Anita Gupta & Sh Sunil Kumar	15.05.2023	3212054	1511364	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @ 6% p.a. on the basis of CLASUE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	2360661	851393

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114	Smt Neha Bist & Sh Prabhakar Bist	15.05.2023	2082330	981705	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.07	63 1061127	1021203
115	Smt. Meena Mahajan	15.05.2023	1,176,201.60	525,090	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	955405	220796.6
116	Sh Ramakant Kaushik & Smt Priti Kaushik	15.05.2023	2447253	1137989	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 25 of the Builder Buyer Agreement. for payments against which receipts are attached.	NO	NO	0.06	915761	1531492
117	Smt Siby Ealias & Sh Ealias PI	15.05.2023	2503578	1137990	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	[ILLEGIBLE AND DIM COPIES OF RECEIPTS SUPPLIED]	NO	NO	0.15	2503578	0
118	Sh Sanjeev Arya & Late Sh P.R. Arya	15.05.2023	1331487	614060	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1104966	226521

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119	Sh E. Rajiv & Smt Radha G Krishnan	15.05.2023	3507568	1651007	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.22	64 3507568	
120	Smt Beena Chauhan & Col M.S. Chauhan	15.05.2023	3194375	1451989	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2359151	835224
121	Sh Suresh Prakash Yadav & Smt Kamlesh Yadav	15.05.2023	2252240	1062012	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2220965	31275
122	Smt Prit Lal & Sh Vasu Bandhu Arya	15.05.2023	3206945	1516640	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2351011	855934

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123	Sh Sudesh Kumar Dureja & Smt Sadhna Bedi Dureja	15.05.2023	1565232	700000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.08	65 1255386	309846
124	Sh Rameshwar Dass	15.05.2023	2293272	1082601	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2293181	91
125	Sreelatha Gopinath & Late Mr P Gopinath	15.05.2023	2969230	1404410	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2211361	757869
126	Smt Monika Sharma & Sh Sudesh Sharma	15.05.2023	3493201	1651007	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.21	3493201	


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127	Sh Sanjeev Kumar Singh & Kumud Singh	15.05.2023	1746468	810349	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.07	66 1163478	582990
128	Sh Gopi Ram Dahiya & Sh Deepak Dahiya	15.05.2023	2293114	1082631	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2293114	
129	Smt Bokul Banerjee & Sh Sandeep Banerjee	15.05.2023	515685	251000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.03	426274	89411
130	Shri Nath Gautam & Smt Rita Dubey	15.05.2023	3214235	1556252	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	2425194	789041


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131	Smt Jyoti Gupta & Sh Keshav Prasad Gupta	15.06.2023	3067265	1064177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	67 2251091	816174
132	Sh Sanjay Kumar Pradhan & Smt Suchita Pradhan	15.05.2023	2209048	1088321	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2209048	
133	Sh Deepak Agarwal & Sh Rahul Agarwal	15.05.2023	1350110	611800	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.07	1106939	243171
134	Sh Chandra Deo Sahu & Smt Veena Devi	15.05.2023	1142939	516140	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	936461	206478
135	Sh Manoj Kumar Sahni & Smt Moti Sahni	15.05.2023	1202498	551940	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	985948	216550

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136	Late Satyajit Choudhary & Smt Annie Choudhury	15.05.2023	2428817.35	1129463	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.11	1760340	668477.35
137	Sh Laxman Singh Negi & Smt Geeta Negi	15.05.2023	1161211	524040	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for only principle amount since no document attached to substantiate the interest amount.	NO	NO	0.06	949712	211499
138	Sh Jayaprakash S & Smt Viji Prakash	15.05.2023	2216076.93		Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Amount Mismatch, however 8% interest has been granted as per regulations.	NO	NO	0.00	0	2216076.93
139	Sh Lalit Kumar Rajwar	15.05.2023	1798893	827260	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.09	1474472	324421
140	Smt Shivangi Bhardwaj & Shri Harsh Vardhan Sharma	15.05.2023			Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	DULY FILLED FORM CA NOT ATTACHED	NO	NO	0.00	0	0
141	Mohd Yousuf	15.05.2023	763700	505636	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.04	678805	84895

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142	Sh Karan Sharma & Sh Ashok Kumar Sharma & Smt Veena Sharma	15.05.2023	3308304	1557350	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.20	69 3308304	
143	Sh Bhav Pandit & Smt Neelam Pandit	15.05.2023	3251876	1541319	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	[NO PAYMENT RECEIPTS/ACKNOWLEDGEMENT ATTACHED]	NO	NO	0.20	3251876	
144	Smt Nirmal Kain & Sh Ravi Kain	15.05.2023	2599091	1236742	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1631699	967392
145	Sh Ripudaman Sood	16.05.2023			Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	DULY FILLED FORM CA NOT ATTACHED	NO	NO	0.00	0	0
146	Smt Mini Juneja & Sh Sunil Juneja	16.05.2023	2646784	1235737	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.09	1472465	1174319

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147	Smt Alka Pal & Sh Pawan Kumar Pal	16.05.2023	1174705	542990	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	[NO PAYMENT RECEIPTS/ACKNOWLEDGEMENT ATTACHED]	NO	NO	0.00	70 0	1174705
148	Smt Shashi Chauhan & Late Sh Virender Chauhan	16.05.2023	6597260	2989529	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.41	6597260	
149	Sh Anand Dev & Kedar Ram	16.05.2023	3849425	1820569	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.24	3849425	
150	Smt Kavita Malhotra	16.05.2023	4744632	BREAKUP PROVI	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any MOU Builder Buyer Agreement or Supplement to BBA	NO	NO	0.00	0	4744632
151	Sh Hemant Kumar Chauhan	16.05.2023	1798412	817460	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any MOU Builder Buyer Agreement or Supplement to BBA	NO	NO	0.00	0	1798412

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152	Smt Manju Malhotra & Sh Harsh Mohan Malhotra	16.05.2023	1145822	516140	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	71 935953	209869
153	Sh Anuj Kumar Sharma & Smt Renu Kaushik	16.05.2023	2224437	1072301	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1648221	576216
154	Mushtaq Mohd Sheikh & Affrin Begam	16.05.2023	3109037	1431945	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.11	1815327	1293710
155	Sh Satish Chandra Srivastava & Smt Manorma Srivastava & Sh Saurabh Kumar Chandra	16.05.2023	2430930	1156443	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	2430930	
156	Sh P Jeyaraj & Smt J Meenakshi	16.05.2023	2442496.98	1154985	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.12	2013357	429139.98

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157	Sh Jagdish Kumar & Smt Manorma Kothiyari	16.05.2023	2264371	1064177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.08	#2 1248622	1015749
158	Sh Deepak Khatri & Sh S.C. Khatri	16.05.2023	3653979	1726242	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.00	0	3653979
159	Sh Niwas Kumar & Smt Nilam Kumari	16.05.2023	2322358.12	1082631	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.12	1884990	437368.12
160	Sh Ajesh Kumar	16.05.2023	2175352	1031188	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1601556	573796
161	Sh Jitendra Charan Dwary & Smt Hirendra Bala Dwary	16.05.2023	2207724	1037065	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1623247	584477

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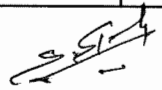
162	Sh Parijat Das & Smt Aparna Das	16.05.2023	2327266	1101044	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.09	73 1423317	903949
163	Sh Ramesh Panjabrao Wahane & Sh Rohit Wahane	16.05.2023	2653317	1101084	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.13	2146204	507113
164	Sh B.K. Tewari & Smt Tara Tewari	16.05.2023	3219893	1486269	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any MOU Builder Buyer Agreement or Supplement to BBA	NO	NO	0.00	0	3219893
165	Sh Deepak Kotnala	16.05.2023	1166515	530040	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.06	960154	206361
166	Sh Ved Prakash Tiwari	16.05.2013	3148255	1486269	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	0	3148255

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167	Sh Ajay Sharma & Smt Archana Sharma	16.05.2023	2158819	1082631	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	74 1688098	470721
168	Sh Parveen Kumar Kaushik & Smt Sunayana Sharma	16.05.2023	2901477	1367592	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 25 of the Builder Buyer Agreement for payments against which receipts are attached. [RECEIPT NO 095 & 255 NOT STAMPED]	NO	NO	0.10	1588838	1312639
169	Smt Neeta Srivastava & Shri Sandesh Srivastava	16.05.2023	2897640	1376148	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.13	2131242	766398
170	Sh Jagdish Chander Sahrma & Smt Swati Vashist	16.05.2023	2293802	1101084	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.11	1720276	573526


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171	Sh J.L. Vishwakarma & Miss Sangeeta	16.05.2023	2382601	1119537	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached. CLAUSE 2 of Supplement to BBA Applies in case of withdrawal by the Buyer.	NO	NO	0.08	75 1294591	1088010
172	Sh. Kalam Singh & Sh Ajay Gusain	16.05.2023	2313940	1092423	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1703985	609955
173	Sh Umesh Malik	16.05.2023	2770400	883000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.10	1595651	1174749
174	Sh Sudershan Aggarwal & Sh Suresh Kumar Aggarwal & Sh Vikram Aggarwal	16.05.2023	12668858	4000000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	0	12668858


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175	Smt Yogita Parshionikar & Sh Kiran Parshionikar	16.05.2023	3164165	1011848	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.05	762367	2401798
176	Smt Premlata Ray	16.05.2023	2279065	1082631	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.08	1244341	1034724
177	Sh Achint Kumar & Smt Kajal	16.05.2023	2266695.23	1064177	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.14	2264227	2468.23
178	Sh Balbir Singh Rawat & Smt Neelam Rawat	16.05.2023	1097732	495555	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.05	821887	275845
179	Sh Kapil Badlish & Smt Alka Agarwal	16.05.2023	1475070	663300	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	0	1475070

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180	Sh Ranvir Singh Garg & Sh Vishal Garg	16.05.2023	1611090	775090	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	77 0	1611090
181	Smt Seema Singh & Sh Santosh Kumar Singh	16.05.2023	3200399	1541319	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.15	2393965	806434
182	Sh. Subhash Saxena	16.05.2023	2883192	1297800	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.14	2357912	525280
183	Smt Aarushi Wadhawan & Dr Urmil Wadhawan	16.05.2023	1734735			DETAILS OF FORM CA AND RECEIPTS MISMATCH	NO	NO	0.00	0	1734735
184	Smt Aarushi Wadhawan & Dr Urmil Wadhawan	16.05.2023	1734735			DETAILS OF FORM CA AND RECEIPTS MISMATCH	NO	NO	0.00	0	1734735
185	Smt Nidhi Gupta & Smt Savita Gupta	16.05.2023	2478615	1,137,492	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	0	2478615
186	Smt Shailza Singhrowa	16.05.2023				SUPPORTED MEDIA	NO	NO	0.00	0	0

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187	Sh Puneet Sharma & Sh Narayan Dev Sharma	16.05.2023	2183590.73	1035392	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.05	70 862061	1321529.73
188	Sh G Narhari Rao & Sh M Gururaj	16.05.2023	1644632	747560	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	0	1644632
189	Smt Binita Shahi & Shri Tripurari Kumar	16.05.2023	2202221	1039024	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @6% p.a. on the basis of CLAUSE 27 of the Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1614650	587571
190	Smt Mansi Gupta & Sh B.M. Gupta	16.05.2023	2477227	1137492	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	0	2477227
191	Sh Ashish Kumar Rai & Smt Sushma Rai	16.05.2023	4908690	2332442	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. since cancellation made after a period of 12 months.	NO	NO	0.29	4699780	208910

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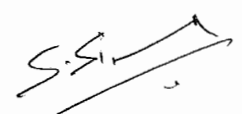
192	Sh Navin Chnadra Pandey & Smt Leela Pandey	16.05.2023	3099723	1452744	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.00	79 0	3099723
193	Sh Nitin Singh & Smt Jyotsana Negi Singh	16.05.2023	1349184	606000	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	NO RECEIPT PROVIDED	NO	NO	0.00	0	1349184
194	Sh NN mathur & Sh Arnav Mathur	16.05.2023	3211961	1513691	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.10	1582708	1629253
195	Sh Vipul Joshi & Smt Hema Joshi	16.05.2023	3241919	1513691	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer entitled for an interest @12% p.a. on the basis of CLAUSE 6 of Supplement to Builder Buyer Agreement for payments against which receipts are attached.	NO	NO	0.20	3241919	3241919
196	Smt Manju Chaudhary	16.05.2023	1559148	707560	Claim by Financial Creditor in a Class (Home Buyers/Real Estate Allottee)	Homebuyer has not attached any document to substantiate the claim, however 8% interest has been granted as per regulations.	NO	NO	0.08	1274852	284296

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197	Japna Estates Pvt Ltd.	16.05.2023	1290723588	112320000	Claim by Financial Creditor- Form C	All Documents present	NOTE 1	NO	79.30	80 1290723588	0
TOTAL AMOUNT PROVISIONALLY ADMITTED ALONG WITH TOTAL VOTING SHARE									100.00	1627690000	

1. ALL CLAIMS ARE PROVISIONALLY ADMITTED.
2. Few claims are still under verification due to irregularities in FORM CA/Absence of FORM CA/Absence of Documents.
3. The claims which are under verification due to any of the reasons stated above shall be updated as soon as relevant and necessary documents along with FORM CA are supplied to the IRP as per regulations. The said acceptance of additional documents is subject to the verification and collation by the IRP.
4. Majority of homebuyers have relied upon the judgements of NCDRC and have asked for refund @12% p.a. The Homebuyers have been provided interest at the rates mentioned in the documents as provided by the respective homebuyer.
5. The homebuyers who have not provided complete documents have been given statutory interest @8% p.a.
6. The claims will be updated as soon as documents are received in order along with FORM CA with payment proof.
7. The claim submitted by Financial Creditor (Japna Estates Pvt. Ltd.) has been accepted provisionally as per the documents provided by them.

NOTE 1: Charge over 276 units having a total areas of 4.42 lakh sq. ft of Real Estate Project 'Shubhkamna Epic' situated at sector 12, Greater Noida, UP


SHAIENDRA SINGH
 Advocate
 Insolvency Professional
 IP Regn. No:

IBBI/IPA-002/IP-N00471/2017-2018/11372


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